

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 97 OF 2022 (SZ)

IN THE MATTER OF:

Dr.M.S.Tejaswarai,
Telangana.

....

Applicant(s)

Versus

Union of India & Ors.

....

Respondent(s)

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD
(RESPONDENT No. 3)**

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Place: Hyderabad

Date: 19-12-2022.

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD
(TSPCB), (RESPONDENT NO.3) IN O.A.NO.97 OF 2022 (SZ) FILED BY
DR. M.S. TEJASHWARI, TRIMULGHERRY, SECUNDERABAD**

It is to submit that Dr. M.S. Tejashwari, D/o. Late Sri M. Sathyanarayana Reddy, R/o. H.No. 3-16-668/A, Trimulgherry 'X' Roads, Secunderabad has filed an O.A.No.97 of 2022 in the Hon'ble NGT, Chennai regarding damage of Boundary wall, laying of the drainage pipeline from the dwellings located in the Northern side of the petitioner's land and sewage entering into petitioner's land and open well thereby causing water pollution.

The petitioner's has stated that they have constructed boundary wall around their land decades back and it was allegedly demolished by Cantonment Board at North-East side of the petitioner's land and allowed the sewage to enter into their land and diverted into open well and the water got polluted. Also allegation were made regarding trespassing of people into the petitioner's land.

The petitioner has prayed to the Hon'ble NGT to appoint an independent committee to inspect the land of applicant as well as the Defense Land surrounding the applicant's property for the purpose of assessing damage caused to the environment as well as to the applicant's property, direct appropriate action against the Respondents, to direct removal of illegally laid drainage pipeline till the northern side boundary wall of the petitioner's land and direct to stop the flow of sewage onto the land and restore the open well etc.

In this regard, TSPCB Officials inspected the Petitioner's Land and surroundings on 03.11.2022. During the inspection, the petitioner was present. The details are submitted as follows:

1. The Petitioner's Land (about 3 Acres - 11 guntas) is located in Sy.No. 96/e,97/a/98/a, Trimulgherry Village and Mandal, Medchal-Malkajgiri District and is provided by boundary walls on all the four sides.
2. The land is surrounded by East: Trimulgherry Tank Bund, West: Residential Houses, South: Residential Houses / Approach Road, North: Residential houses.

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3. In the Petitioner's Land, a small shed with rooms and a cattle shed are constructed along the East side boundary. 3-4 cattle are reared in the cattle shed. Remaining area is covered with grown grass.
4. An open well is located at the North-East corner of the petitioner's land.
5. It was observed that several small houses are located in the area towards Northern side of the petitioners' land. Sewage from these houses is entering into the petitioner's land from North Side. The sewage is also joining the open well located in the petitioner's land.
6. The Board officials collected the water sample of the open well and the Analysis results are as follows:

Parameters	Unit	Method No.	Results	Drinking water standards as per IS 10500: 2012
pH	-	4500-B	6.7	6.5-8.5
Electrical conductivity	µS/cm	2510-B	1025	-
Total Suspended Solids	mg/L	2540-D	33	-
Total Dissolved Solids	mg/L	2540 C	721	500* (2000**)
Chlorides as Cl ⁻	mg/L	4500-Cl-B	128	250* (1000**)
Sulphates as SO ₄ ⁻²	mg/L	4500-SO4-2 B	11	200* (400**)
Total Alkalinity as CaCO ₃	mg/L	2320 B	380	200* (600**)
Total Hardness as CaCO ₃	mg/L	2340 C	280	200* (600**)
Calcium as Ca+2	mg/L	3500-Ca B	80	75* (200**)
Magnesium as Mg+2	mg/L	3500-Mg B	19	30* (100**)
Phosphates	mg/L	4500-P,D	8.0	-
Sodium as Na	mg/L	3500-Na B	90	-
Potassium as K	mg/L	3500-K B	21	-
% Sodium	%	-	39	-
SAR	-	-	2.3	-
Boron	mg/L	4500-B B	<0.1	-
Chemical Oxygen Demand	mg/L	5220 B	170	-
BOD 3 at 27°C	mg/L	IS 3025, 1993	43	≤ 2

Total coliform	MPN/100 ml	9221 - B, C	540	≤ 50
Fecal coliform	MPN/100 ml	9221 - B, C	33	-
Heavy Metals				
Copper	mg/L	3111 B	ND	0.05*(1.5**)
Nickel	mg/L	3111 B	ND	0.02
Zinc	mg/L	3111 B	ND	5*(15**)
Cadmium	mg/L	3111 B	ND	0.003
Lead	mg/L	3111 B	ND	0.01
Total Chromium	mg/L	3111 D	ND	0.05

As seen from the analysis results, the high values of Total Coliform- 540 MPN/100 ml indicates that untreated sewage was entering into the open well situated in the Petitioner's Land. Analysis report is enclosed as **Annexure-I**.

TSPCB has issued a notice dated 08.12.2022 to the Chief Executive Officer, Secunderabad Cantonment Board directing to take immediate measures for prevention of untreated sewage discharges and provide necessary treatment system for the sewage generated from the house holds in the locality. A copy of the notice is enclosed as **Annexure-II**.

It is submitted that the Secunderabad Cantonment Board has to take measures for treatment of the sewage generated. Regarding the encroachments and trespassing into the petitioner's land, TSPCB is not competent Authority.

Submitted.

Place: Hyderabad

Date: 19.12.2022



ENVIRONMENTAL ENGINEER

Environmental Engineer
T.S. Pollution Control Board
Regional Office, Medchal



Analysis Report

Reg. No. SR/05/TSPCB/HO/R00/LAB/2022/11/035
Collected on: 03/11/2022
Test method: Standard Methods of APHA, 23rd Edition
Issue date: 10/11/2022

Collected by: RC-Medchal
Received on: 03/11/2022
Quantity of the sample: 1 Ltr. sample each
Page No: 1 of 1

Source: Ground Water

Ref : Hon'ble NGT Chennai- Original Application No. 97 of 2022 filed by Dr. M.S. Tejashwari, D/o Late Sri M. Sathyanarayana Reddy, R/o H. No. 3-16-668/A, Thirmulagiri 'X' Roads, Medchal Malkajgiri district.

Sample code : Sample details / collection point

22/11/035 - Water sample collected from the openwell at Sy.No.96/e,97/a, 98/a (96, 97,98 parts), Trimulgherry, Medchal-Malkajgiri District.

Parameters	Unit	Method No.	Results 22/11/035	Drinking water standards as per IS 10530: 2012
pH	-	4500-B	6.7	6.5-8.5
Electrical conductivity	µS/cm	2510-B	1025	-
Total Suspended Solids	mg/L	2540-D	33	-
Total Dissolved Solids	mg/L	2540 C	721	500* (2000**)
Chlorides as Cl ⁻	mg/L	4500-Cl-B	128	250* (1000**)
Sulphates as SO ₄ ⁻²	mg/L	4500-SO4-2 B	11	200* (400**)
Total Alkalinity as CaCO ₃	mg/L	2320 B	380	200* (600**)
Total Hardness as CaCO ₃	mg/L	2340 C	280	200* (600**)
Calcium as Ca+2	mg/L	3500-Ca B	80	75* (200**)
Magnesium as Mg+2	mg/L	3500-Mg B	19	30* (100**)
Phosphates	mg/L	4500-P,D	8.0	-
Sodium as Na	mg/L	3500-Na B	90	-
Potassium as K	mg/L	3500-K B	21	-
%Sodium	%	-	39	-
SAR	-	-	2.3	-
Boron	mg/L	4500-B B	<0.1	-
Chemical Oxygen Demand	mg/L	5220 B	170	-
BOD 3 at 27°C	mg/L	IS 3025, 1993	43	≤ 2
Total coliform	MPN/100ml	9221 - B, C	540	≤ 50
Fecal coliform	MPN/100ml	9221 - B, C	33	-
Heavy Metals				
Copper	mg/L	3111 B	ND	0.05*(1.5**)
Nickel	mg/L	3111 B	ND	0.02
Zinc	mg/L	3111 B	ND	5*(15**)
Cadmium	mg/L	3111 B	ND	0.003
Lead	mg/L	3111 B	ND	0.01
Total Chromium	mg/L	3111 D	ND	0.05

(*) Parameters are exceeding the drinking water standards.

Note: Results related to sample as received.

Remarks: The Sample is showing Bacterial Contamination as the Coliform values are high.


Joint Chief Environmental Scientist



TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE, MEDCHAL

6-3-1219, Block -C, 2nd Floor, Ward No - 91, Near Country Club,
Kundanbagh, Umanagar, Begumpet, Hyderabad -16.

Annexure - II

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ANNEXURE - II

Telephone : 23404744
Website : tspcb.cgg.gov.in

Notice No. 15 /TSPCB/RO-MDC/2022 533

Date:08.12.2022

Sub: TSPCB - RO – Medchal – Hon'ble NGT, Chennai OA No. 97 of 2022 filed by Dr. M.S. Tejashwari – Discharge of untreated sewage into petitioners land – NOTICE – ISSUED – Reg.

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It is to bring to your notice that an original Application No. 97 of 2022 was filed in the Hon'ble National Green Tribunal (NGT), Chennai by Dr. M.S. Tejashwari regarding polluting the land and agricultural well situated in their property for allowing sewage generated by the illegal Defence land encroachers etc.,

In this regard, the Telangana State Pollution Control Board officials inspected the petitioners land and surroundings on 03.11.2022. During the inspection, it was observed that untreated sewage from the dwelling in the North side of petitioners land was entering into their land and into the open well. The Board officials collected waste sample of the open well and as per the analysis results, the high values of Total Coliform – 540 MPN/100 ml and Fecal Coliform – 33 MPN / 100 ml indicates that the untreated sewage was entering into the open well situated in the petitioners land.

As per the provisions of the Water (Prevention and Control of Pollution) Act, 1974, Section 25 & 26 shall take necessary measures for treatment of sewage generated.

Hence, it is directed to take immediate measures for prevention of untreated sewage discharges and provide necessary treatment system for the sewage generated from the house holds in the locality.

You reply if any, shall reach this office within (15) days from the date of receipt of this notice. Failing which, the Board will be constrained to initiate action against the Local Body as per the Provisions of Water (Prevention and Control of Pollution) Act, 1974.

R. Rajend
08/12/2022
ENVIRONMENTAL ENGINEER

To
The Chief Executive Officer, ✓
Cantonment Board, Secunderabad.

Copy submitted to JCEE, TSPCB, Zonal Office, Hyderabad for kind information and necessary action.

Copy submitted to JCEE (Legal), TSPCB, Board Office, Hyderabad for kind information and necessary action.



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ANNEXURE-III

Item No. 15:

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No. 97 of 2022 (SZ)
(Through Video Conference)

IN THE MATTER OF

Dr. M.S. Tejashwarai, Telangana

...Applicant(s)

Versus

Union of India & ors.

...Respondent(s)

Date of hearing: 25.11.2022.

CORAM:

HON'BLE SMT. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER
HON'BLE DR. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): Ms. T. Hemalatha

For Respondent(s): Ms. Dayana for Mr. T. Sai Krishnan for R3.
Mr. K. Rama Koteswara Rao for R2.

ORDER

1. At the request of the Learned Counsel appearing for the Pollution Control Board, the matter is adjourned to 21.12.2022.
2. Post the matter on 21.12.2022.

.....J.M.
(Smt. Justice Pushpa Sathyanarayana)

.....E.M.
(Dr. Satyagopal Korlapati)

O.A. No. 97/2022(SZ)
25th November, 2022. (AM)